COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 2 OF 2015 & IA NO. 308 OF 2017 & IA NOs. 19, 20, 96 OF 2016

Dated: 2nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

....Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Swapna Seshadri Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Sriuvastava

Ms. Sanjana Dua for R-1

Mr. Vikrant Pochnanda

Mr. Nirnay Gupta Mr. Alok Shankar

Ms. Shruti Verma for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>19.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vg